

**REPORT OF DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON HEALTH AND FAMILY WELFARE**

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**REPORT OF DEPARTMENT-RELATED PARLIAMETARY STANDING COMMITTEE
ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE**

SHRI SHANTARAM NAIK (Goa): Sir, I present the Sixty-second Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on "Status of Women in Government Employment and in Public Sector Undertakings" with regard to the Service Conditions, Protection against exploitation, Incentives and other related Issues.

REPORT OF COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES (OBCS)

SHRI V. HANUMANTHA RAO (Andhra Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Third Report of the Committee on Welfare of Other Backward Classes (2013-14) on 'Review of Welfare Measures for the OBCs and Grant of Constitutional Status to NCBC' pertaining to the Ministry of Social Justice and Empowerment.

**REPORT OF DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON AGRICULTURE**

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**REPORTS OF DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON FOOD, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION**

SHRIMATI RAJANI PATIL (Maharashtra): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related

[Shrimati Rajani Patil]

Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs):—

- (i) Thirtieth Report on 'Bureau of Indian Standards (Amendment) Bill, 2012'; and
- (ii) Thirty-first Report on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-ninth Report of the Committee (2012-13) on 'Demands for Grants (2013-14)'.

**REPORT OF DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON RURAL DEVELOPMENT**

SHRI C.P. NARAYANAN (Kerala): Sir, I lay on the Table, a copy (in English and Hindi) of the Forty-sixth Report of the Department-related Parliamentary Standing Committee on Rural Development on 'Working of Vigilance and Monitoring Committees in States/UTs'.

STATEMENTS BY MINISTERS

**Status of implementation of recommendations contained in the Twenty-eighth
Report of the Department-related Parliamentary Standing Committee on Food,
Consumer Affairs and Public Distribution**

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I make a statement regarding status of implementation of recommendations contained in the Twenty-eighth Report of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution on the Demands for Grants (2013-14) pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.

**Status of implementation of recommendations contained in the Twenty-fifth
Report of the Department-related Parliamentary Standing Committee on
Chemicals and Fertilizers**

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I make